

SHRI L. N. MISHRA: It is not a fact. They have been promoted, as I said earlier, on the basis of their confidential reports, and their service records.

SHRIMATI SAVITRY DEVI NIGAM: Has any committee been formed to consider the cases of those who are given departmental promotion?

SHRI L. N. MISHRA: No committee has been formed but I might inform the House that the hon. Member took up this case some time ago. She wrote a letter to the Planning Commission enclosing some papers and giving some instances. That paper was examined fully and the Planning Commission came to the conclusion that there has been no favouritism or anything wrong.

श्री नवाबसिंह चौहान : क्या यह पोस्ट टेकनिकल है और एक्स-कैंडर है ? अगर ऐसा है तो किस तरीके से टेकनिकल है और क्या सरकार का इरादा इस पोस्ट को कैंडर पोस्ट बनाने का नहीं है ?

श्री एल० एन० मिश्र : इस को कैंडर पोस्ट बना दिया गया है । इस को टेकनिकल पोस्ट कहें या क्या कहें, इस में इकोनामिस्ट्स रहते हैं, मैथेमेटिशियंस रहते हैं, जो इन्वेस्टिगेशन करते हैं ।

TIBETANS IN HIMACHAL PRADESH

*482. SHRIMATI SAVITRY DEVI NIGAM: Will the PRIME MINISTER be pleased to state the number of Tibetan families which crossed over into Himachal Pradesh during the months of June and July, 1960?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON) : 604 Tibetan refugees entered Himachal Pradesh in June, and 386 in July, 1960.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether these families are going to be rehabilitated in Himachal Pradesh or in some other State?

SHRIMATI LAKSHMI MENON: They are being rehabilitated in Kinnar District in Himachal Pradesh.

SHRIMATI SAVITRY DEVI NIGAM: What are the views of the State Government regarding the rehabilitation of these refugees? Has the State Government chalked out any plan regarding their welfare and employment?

SHRIMATI LAKSHMI MENON: The answer is already given. All these things are done in consultation with the State Government and as I have pointed out, they are being rehabilitated in Himachal Pradesh and those who cannot be rehabilitated either because they are old or infirm are looked after properly.

SHRIMATI SAVITRY DEVI NIGAM: May I know whether these people are being given, land or whether they are being given some training in various arts and crafts so that they may be able to earn their own livelihood?

SHRIMATI LAKSHMI MENON: Just now they are merely engaged in road construction works.

SHRI MAHESWAR NAIK: May I know if movement of these refugees from one State to another is regulated by Government or they are free to move to any part of the country?

SHRIMATI LAKSHMI MENON: These people came into Himachal Pradesh and they are being rehabilitated in Himachal Pradesh.

SHRI MAHESWAR NAIK: But are they free to move from one State to another?

SHRI JAWAHARLAL NEHRU: There is no legal bar to their movement. But there would seem to be practical difficulties if they wandered about. The Government does not particularly approve of their wandering about because there are difficulties. They do not know the language and other difficulties are there.

SHRIMATI SAVITRY DEVI NIGAM: Is it not a fact that this road construction work is not going to last very long and is the Government thinking of giving them some other employment?

SHRIMATI LAKSHMI MENON: There are plans for long-term projects for the rehabilitation of these people. This is the immediate relief given to them.

SHRI FARIDUL HAQ ANSARI: May I know whether the Government has any information about the intentions of these people? Do they want to stay on in India or do they want to return to their homeland?

SHRI JAWAHARLAL NEHRU: I suppose since they have come here and since they have stayed on here, presumably they want to continue to stay on unless something happens which they pray for.

*483 and *484. [For answers, vide cols. 2475—78 *infra*.]

*485 to *487. [The questioner (Shri P. N. Rajabhoj) was absent. For answers, vide cols. 2482-83 *infra*.]

NANDAN MARA BRIDGE IN DANDA KARANYA

*488. SHRI NIRANJAN SINGH: Will the M'nister of REHABILITATION AND MINORITY AFFAIRS be pleased to state:

(a) the cost of the partly constructed Nandan Mara Bridge under the Dandakaranya Project which was washed away by the rains;

(b) whether tenders were invited for this work; and

(c) if so, how many tenders were received?

THE DEPUTY MINISTER OF REHABILITATION (SHRI P. S. NASKAR): (a) Only a portion of the bridge was damaged and about Rs. 1 lakh were spent on its repairs.

(b) and (c) No tenders were called but quotations were invited and five quotations were received.

SHRI NIRANJAN SINGH: May I know how much expenditure has been incurred?

SHRI P. S. NASKAR: I said in the original answer about a lakh.

SHRI NIRANJAN SINGH: Is it under the consideration of Government that this bridge will be a pucca bridge and what are the estimates for that pucca bridge?

SHRI P. S. NASKAR: Sir, it has been decided by the D.D.A that a permanent bridge at a total cost of Rs. 10 lakhs will be necessary. Estimates have already been approved and sanction issued by the Ministry of Transport. Construction is likely to be commenced shortly.

SHRI NIRANJAN SINGH: What is the length of the repairs? How much portion of the bridge has been repaired for this Rs. 1 lakh?

SHRI P. S. NASKAR: Temporary repairs have been made to the bridge so that it may be in working order throughout the monsoon and for some time to come.

SHRI NIRANJAN SINGH: I want to know whether it was constructed only of timber and how much length has been covered; was it one yard, 10 yards, 50 yards or 100 yards?

SHRI P. S. NASKAR: I have not got the information, Sir.

MR. CHAIRMAN: No information is available, he says.

CONSUMER ARTICLES

*489. SHRI J. C. CHATTERJI: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government are aware that the manufacturers and distributors of various articles are forming powerful cartels against the interests of the consumers in common articles like textiles, cement, electric goods etc.; and

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